

27

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP176/16	TP200/17	Hearing	391- 394	AMD India Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SATI P JONAI
SPT Legal

Advocate for petitioner - 

Counsel for petitioner is present. There is no representation for ROC and RD. There is also no representation from OL office.

Registry to issue notices to ROC and RD. Counsel for petitioner is also directed to intimate the ROC and OL.

List it on 22.03.2017.


MEMBER (J)


MEMBER (T)